

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2063
ANSWERED ON:09.03.2006
FINANCIAL ASSISTANCE UNDER MINISTER S DISCRETIONARY FUND
Prasad Shri Lal Mani

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government provides financial assistance to the societies/associations under the Minister`s discretionary fund;
- (b) if so, the details thereof alongwith procedure to get financial assistance by societies/associations;
- (c) the details of societies/associations applied for such assistance and the details of financial assistance given to them during each of the last three years;
- (a) the details of societies/associations whose requests are pending for financial assistances under the Minister`s discretionary fund;
and
- (b) the time by which the pending cases are likely to be cleared?

Answer

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. MEIRA KUMAR)

- (a) & (b) Institutions doing useful work to promote the Welfare of Scheduled Castes, Socially and Educationally Backward Classes, rehabilitation of the Physically Handicapped Persons, victims of Drug Abuse & Alcoholism, Destitute/Orphan Children and elderly persons are amongst the eligible category who can apply to the Hon`ble Minister of Social Justice & Empowerment on a prescribed proforma.
- (c) No such application was received
- (d) Does not arise.
- (e) Does not arise